NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

APPLICATION NUMBER	A PADMANABHA SWAMY, MEMB	
	:	
PETITION NUMBER	: TCP/34/2016	*
NAME OF THE PETITIONER(S)	: Sunil Shastri and 16 Others : Innvol Medical India Ltd and 7 others	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398 of companies act 1956	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
, SHAKTHI PRIYA-B	COUNCEL FOR RABRY	R. Sratthi Periya.
(FOR KING & PARTED GE)		B. Srathi Peiga. (For liang e Paëte
HAMILIAN J	1 a htaus	Hawh!
LARCHINI J NOU RAJ JHABAKH	Explounsel for petitions	/('
U See See See See See See See See See Se	Council for \$2	Art. Le
5. NRVIIMIKUMAR	County of 1000	111.
for R. Sankernorayanun		

Counsel for petitioner present. Counsel for R2 and counsel for R4 & R7 are present. Counsel for R2 stated that the senior counsel could not attend the Tribunal today as he is held up at Hon'ble High Court of Madras and both the counsel sought time for submitting arguments in relation to the settlement talks between the parties. Time extended at their request. Put up on 23.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)